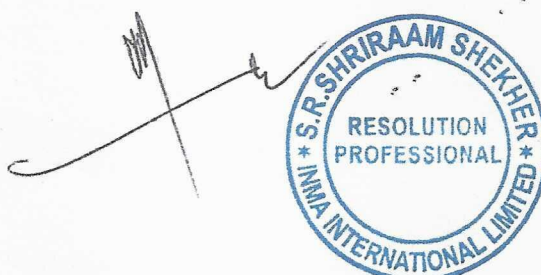


INVITATION FOR EXPRESSION OF INTEREST INMA LINTERNATIONAL LIMITED,CHENNAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	INMA International Limited CIN : U31300TN1999PLC043708 PAN NO: AAACI7466D
2.	Address of the registered office	INMA International Limited, Old No:251, New No: 292, Avvai Shanmugam Salai, Gopalapuram, Chennai- 600086
3.	URL of website	---
4.	Details of place where majority of fixed assets are located	INMA International Limited, Old No:251, New No: 292, Avvai Shanmugam Salai, Gopalapuram, Chennai- 600086
5.	Installed capacity of main products/ services	Building, Development and construction of Roads, Railways and utility projects
6.	Quantity and value of main products/ services sold in last financial year	The CD is not functional as on date The company achieved Turnover of Rs.15.44 Cr during FY 2018-19, 15.96 Cr during FY 2019-20 and in FY 2020-21 declined to Rs.5.53 Cr. The Net Profit for the FY 2019-20 was Rs.67,32,036/- which came down to Rs.5,09,654/- during the FY 2020-21. The ITRs have been filed upto 2021-22.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	can be obtained by sending an email to inmaresolve@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria can be viewed in the detailed Invitation of expression of interest, which can be obtained by sending an email to inmaresolve@gmail.com
10.	Last date for receipt of expression of interest	23-06-2025
11.	Date of issue of provisional list of prospective resolution applicants	25-06-2025



12.	Last date for submission of objections to provisional list	26-06-2025
13.	Date of receipt of Final list of Resolution Applicant	27-06-2025
14.	Issue of RFRP,including Evaluation Matrix and Information memorandum	28-06-2025
15.	Last date of receipt of Resolution plan	On or before 04-07-2025
16.	Process email id to submit EOI	inmaresolve@gmail.com



[Handwritten signature]

S.R. Shriraam Shekher
Resolution Professional
INMA International Limited

IBBI/IPA-003/IP-N000144/2017-2018/11598
11, Prayag Apartments, 8-15, Gandhi Nagar
First Main Road, Adyar, Chennai – 600 020
inmaresolve@gmail.com

Date :14-06-2025
Place: Chennai-20

noted the timelines for forms-G

[Handwritten signature]
11/6/25
V. Vinu M.P.

[Handwritten signature]
11/6/25